

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :18-12-2024

**Date : 18.12.2024**

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealin Section
40/2024	18.12.2024	WP (C) - 31524/2024	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20	
41/2024	18.12.2024	CRLMC- 4327/2024	RR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
43/2024	18.12.2024	ABLAPL- 14305/2024	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	BAIL-2
44/2024	18.12.2024	CRLA- 1279/2024	RR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
45/2024	18.12.2024	ABLAPL- 10648/2024	M.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
46/2024	18.12.2024	BLAPL- 7637/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	
47/2024	18.12.2024	ABLAPL- 11259/2024	A.K.SRICHANDAN	C.O.	COURT NO. 15	Order Dtd. 2024-12-17	BAIL-2
48/2024	18.12.2024	BLAPL- 10703/2024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-11-29	
49/2024	18.12.2024	ABLAPL- 14233/2024	M.K.PANI	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
50/2024	18.12.2024	ABLAPL- 14205/2024	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
51/2024	18.12.2024	BLAPL- 8945/2024	M BASU	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	
53/2024	18.12.2024	ABLAPL- 13103/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
54/2024	18.12.2024	ABLAPL- 14215/2024	A.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
55/2024	18.12.2024	ABLAPL- 10684/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
56/2024	18.12.2024	ABLAPL- 11380/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	

57/2024	18.12.2024	ABLAPL-14202/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
58/2024	18.12.2024	ABLAPL-14244/2024	A.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
59/2024	18.12.2024	ABLAPL-7922/2024	HK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
60/2024	18.12.2024	ABLAPL-14193/2024	SK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
61/2024	18.12.2024	ABLAPL-14231/2024	J.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
62/2024	18.12.2024	ABLAPL-14208/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
63/2024	18.12.2024	ABLAPL-14204/2024	P.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
65/2024	18.12.2024	ABLAPL-11632/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
66/2024	18.12.2024	ABLAPL-14225/2024	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
67/2024	18.12.2024	ABLAPL-13322/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
68/2024	18.12.2024	ABLAPL-14129/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
69/2024	18.12.2024	ABLAPL-14227/2024	C.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
70/2024	18.12.2024	ABLAPL-14212/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
71/2024	18.12.2024	ABLAPL-14221/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
72/2024	18.12.2024	ABLAPL-12686/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
73/2024	18.12.2024	ABLAPL-14210/2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
74/2024	18.12.2024	ABLAPL-14162/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
75/2024	18.12.2024	ABLAPL-14175/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
76/2024	18.12.2024	ABLAPL-14219/2024	P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
77/2024	18.12.2024	ABLAPL-14187/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
78/2024	18.12.2024	ABLAPL-14191/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	

79/2024	18.12.2024	ABLAPL-14216/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
80/2024	18.12.2024	ABLAPL-13983/2024	JR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	
81/2024	18.12.2024	ABLAPL-14174/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
82/2024	18.12.2024	ABLAPL-14214/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
83/2024	18.12.2024	ABLAPL-14150/2024	JR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
84/2024	18.12.2024	ABLAPL-14166/2024	JR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
85/2024	18.12.2024	ABLAPL-14213/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
86/2024	18.12.2024	ABLAPL-14188/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
87/2024	18.12.2024	ABLAPL-14232/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
88/2024	18.12.2024	ABLAPL-14178/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
89/2024	18.12.2024	ABLAPL-14168/2024	SK BHANJDEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
90/2024	18.12.2024	ABLAPL-12177/2024	A.T.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
91/2024	18.12.2024	ABLAPL-14160/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
92/2024	18.12.2024	ABLAPL-10076/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
93/2024	18.12.2024	ABLAPL-14198/2024	A.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
94/2024	18.12.2024	ABLAPL-14192/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
95/2024	18.12.2024	ABLAPL-14183/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
96/2024	18.12.2024	ABLAPL-14197/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

97/2024	18.12.2024	ABLAPL-14130/2024	DK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
99/2024	18.12.2024	ABLAPL-14144/2024	B PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
00/2024	18.12.2024	ABLAPL-13070/2024	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
01/2024	18.12.2024	ABLAPL-10509/2024	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
02/2024	18.12.2024	ABLAPL-10431/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
03/2024	18.12.2024	ABLAPL-11855/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
07/2024	18.12.2024	WP (C) - 28675/2024	G.D.MALLICK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
08/2024	18.12.2024	WP (C) - 29815/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
09/2024	18.12.2024	WP (C) - 30681/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
11/2024	18.12.2024	WP (C) - 30769/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH (DIVISI BENCH-1
12/2024	18.12.2024	FAO-588/2018	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	MISC. APPEAL SEC.
13/2024	18.12.2024	WP (C) - 30761/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH (DIVISI BENCH-1
14/2024	18.12.2024	WP (C) - 29763/2024	GOPINATH SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
15/2024	18.12.2024	WP (C) - 29611/2024	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-13	
16/2024	18.12.2024	WP (C) - 30766/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH (DIVISI BENCH-1
17/2024	18.12.2024	MACA-1299/2018	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.
19/2024	18.12.2024	WP (C) - 30772/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
20/2024	18.12.2024	MACA-1299/2018	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.
21/2024	18.12.2024	MACA-108/2018	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.

22/2024	18.12.2024	WP (C) - 30065/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
23/2024	18.12.2024	MACA-108/2018	YASHABANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.
24/2024	18.12.2024	WP (C) - 30122/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
25/2024	18.12.2024	CRLREV-336/2024	R K DEHURY	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	CRIMINA REVISIO
26/2024	18.12.2024	WP (C) - 30348/2024	L D SAHOO A	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
27/2024	18.12.2024	WP (C) - 30155/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
28/2024	18.12.2024	WP (C) - 30348/2024	L D SAHOO A	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
29/2024	18.12.2024	WP (C) - 31702/2024	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-01-06	WRIT BRANCH (DIVISI BENCH-3
30/2024	18.12.2024	WP (C) - 30165/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
31/2024	18.12.2024	WP (C) - 31553/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
32/2024	18.12.2024	WP (C) - 30168/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
33/2024	18.12.2024	WP (C) - 30178/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
35/2024	18.12.2024	WP (C) - 29762/2024	GOPINATH SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
36/2024	18.12.2024	WP (C) - 30097/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
37/2024	18.12.2024	WP (C) - 29781/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
38/2024	18.12.2024	WP (C) - 30092/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	WRIT BRANCH-
39/2024	18.12.2024	WP (C) - 30073/2024	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
40/2024	18.12.2024	CRLMC-2658/2024	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	CRIMINA MISC
41/2024	18.12.2024	CRLMC-	B N MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2025-01-22	CRIMINA

		1605/2023			8		MISC
42/2024	18.12.2024	BLAPL-9859/2024	A PATI	C.O.	COURT NO. 8	Order Dtd. 2024-12-16	
43/2024	18.12.2024	BLAPL-12359/2024	MD BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-12-16	BAIL-1
44/2024	18.12.2024	CRLMC-4595/2023	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	CRIMINA MISC
45/2024	18.12.2024	BLAPL-12349/2024	BB MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	BAIL-2
46/2024	18.12.2024	CRLMC-1638/2024	D K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-09	CRIMINA MISC
47/2024	18.12.2024	BLAPL-12336/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
48/2024	18.12.2024	BLAPL-11992/2024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	BAIL-1
49/2024	18.12.2024	ABLAPL-12199/2022	D K PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-17	BAIL-2
50/2024	18.12.2024	CRLA-668/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	CRIMINA APPEAL
51/2024	18.12.2024	BLAPL-12422/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
52/2024	18.12.2024	BLAPL-12516/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
53/2024	18.12.2024	CRLMC-4686/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
54/2024	18.12.2024	WP (C) - 31361/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	WRIT BRANCH-
55/2024	18.12.2024	ABLAPL-14220/2024	SK KALIMUDDIN	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	BAIL-1
64/2024	18.12.2024	ABLAPL-8809/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2
65/2024	18.12.2024	ABLAPL-11461/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	
66/2024	18.12.2024	ABLAPL-9091/2024	BN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
67/2024	18.12.2024	ABLAPL-9943/2024	BN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
68/2024	18.12.2024	ABLAPL-10980/2024	BN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
69/2024	18.12.2024	ABLAPL-14116/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1

70/2024	18.12.2024	ABLAPL-14132/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
71/2024	18.12.2024	ABLAPL-14137/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
72/2024	18.12.2024	WP (C) - 31314/2024	P. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)
73/2024	18.12.2024	ABLAPL-14140/2024	K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
74/2024	18.12.2024	ABLAPL-14169/2024	K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
75/2024	18.12.2024	ABLAPL-13683/2024	DK JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
77/2024	18.12.2024	ABLAPL-9449/2024	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
78/2024	18.12.2024	ABLAPL-11958/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
79/2024	18.12.2024	BLAPL-12264/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
80/2024	18.12.2024	BLAPL-12069/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
81/2024	18.12.2024	WP (C) - 31018/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
82/2024	18.12.2024	BLAPL-12514/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
83/2024	18.12.2024	WP (C) - 31444/2024	P. N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-
84/2024	18.12.2024	BLAPL-12002/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-12-17	
85/2024	18.12.2024	WP (C) - 27252/2024	S. P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
86/2024	18.12.2024	BLAPL-11408/2024	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
87/2024	18.12.2024	WP (C) - 27252/2024	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
88/2024	18.12.2024	BLAPL-11574/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	BAIL-2
89/2024	18.12.2024	WP (C) -	B. K. MOHARANA	C.O.	COURT NO.	Order Dtd. 2024-12-16	

		29856/2024			17		
90/2024	18.12.2024	ABLAPL-14217/2024	K. C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
91/2024	18.12.2024	WP (C) - 29839/2024	B. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
92/2024	18.12.2024	ABLAPL-13013/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
93/2024	18.12.2024	WP (C) - 31520/2024	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
94/2024	18.12.2024	WP (C) - 31407/2024	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-1)
95/2024	18.12.2024	ABLAPL-13018/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
96/2024	18.12.2024	WP (C) - 31207/2024	G. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
97/2024	18.12.2024	ABLAPL-10626/2024	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
98/2024	18.12.2024	WP (C) - 31207/2024	S. R. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
99/2024	18.12.2024	WP (C) - 31497/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-3)
00/2024	18.12.2024	WP (C) - 29256/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	
01/2024	18.12.2024	ABLAPL-14224/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	BAIL-1
02/2024	18.12.2024	ABLAPL-14229/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
03/2024	18.12.2024	WP (C) - 29040/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	
04/2024	18.12.2024	WP (C) - 30990/2024	B. K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	WRIT BRANCH-
05/2024	18.12.2024	ABLAPL-14223/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	BAIL-2
06/2024	18.12.2024	ABLAPL-14226/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	BAIL-1
07/2024	18.12.2024	WP (C) - 29823/2024	B. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	WRIT BRANCH-
08/2024	18.12.2024	WP (C) - 31388/2024	M. NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-13	

09/2024	18.12.2024	ABLAPL-14195/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
10/2024	18.12.2024	ABLAPL-14194/2024	H. K. BHOL	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
11/2024	18.12.2024	WP (C) - 31346/2024	P. R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	
12/2024	18.12.2024	ABLAPL-12323/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2
13/2024	18.12.2024	WP (C) - 31315/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	WRIT BRANCH-
14/2024	18.12.2024	ABLAPL-10923/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
15/2024	18.12.2024	WP (C) - 31309/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	
16/2024	18.12.2024	ABLAPL-10582/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
17/2024	18.12.2024	WP (C) - 31258/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
18/2024	18.12.2024	ABLAPL-13800/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
19/2024	18.12.2024	BLAPL-12518/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
20/2024	18.12.2024	WP (C) - 31204/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	
21/2024	18.12.2024	ABLAPL-14211/2024	SUBHANKAR PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
22/2024	18.12.2024	BLAPL-12544/2024	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12-17	
23/2024	18.12.2024	WP (C) - 31201/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	WRIT BRANCH-
24/2024	18.12.2024	ABLAPL-14199/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
25/2024	18.12.2024	BLAPL-11841/2024	SK NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
26/2024	18.12.2024	WP (C) - 31192/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	

27/2024	18.12.2024	WP (C) - 28846/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-13	
28/2024	18.12.2024	BLAPL-8505/2024	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-17	BAIL-2
29/2024	18.12.2024	WP (C) - 28844/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-13	
30/2024	18.12.2024	MACA-1237/2014	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	MISC. APPEAL SEC.
31/2024	18.12.2024	BLAPL-7288/2024	PK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-12-17	
32/2024	18.12.2024	WP (C) - 26844/2020	R R DAS	C.O.	COURT NO. 24	Order Dtd. 2025-02-05	WRIT BRANCH-
33/2024	18.12.2024	WP (C) - 28825/2024	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-12-13	
34/2024	18.12.2024	BLAPL-11987/2024	PK DAS	C.O.	COURT NO. 24	Order Dtd. 2024-12-17	
35/2024	18.12.2024	WP (C) - 20271/2024	B. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-12-13	
36/2024	18.12.2024	MACA-1237/2014	J DEHURY	C.O.	COURT NO. 24	Order Dtd. 2024-12-16	MISC. APPEAL SEC.
37/2024	18.12.2024	WP (C) - 28079/2024	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-12-13	
38/2024	18.12.2024	WP (C) - 10230/2016	G SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-04-02	WRIT BRANCH-
39/2024	18.12.2024	WP (C) - 30130/2024	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	WRIT BRANCH-
40/2024	18.12.2024	WP (C) - 20586/2022	ISWAR CH SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH-
41/2024	18.12.2024	WP (C) - 31274/2024	R. C. ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH-
42/2024	18.12.2024	WP (C) - 2677/2008	R K DEHURY	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH-
43/2024	18.12.2024	WP (C) - 30996/2024	J. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-3
44/2024	18.12.2024	TRP (C) - 340/2017	BISHNUPRIYA PANI	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	M.J.C.
46/2024	18.12.2024	TRP (C) - 202/2017	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	M.J.C.
48/2024	18.12.2024	RVWPET-107/2022	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	CIVIL REVISIO

49/2024	18.12.2024	WP (C) - 244/2018	R K MOHABHOI	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	WRIT BRANCH-
50/2024	18.12.2024	WP (C) - 244/2018	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	WRIT BRANCH-
52/2024	18.12.2024	RVWPET-412/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	CIVIL REVISIO
53/2024	18.12.2024	WP (C) - 31040/2024	D. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH-
54/2024	18.12.2024	WP (C) - 31539/2024	D. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
55/2024	18.12.2024	WP (C) - 31616/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
56/2024	18.12.2024	WP (C) - 31601/2024	J. LENKA	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
57/2024	18.12.2024	WP (C) - 31587/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH-
58/2024	18.12.2024	TRPCRL-108/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-16	
59/2024	18.12.2024	TRP (C) - 393/2024	K. N. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-16	
60/2024	18.12.2024	TRP (C) - 394/2024	NANDA KISHORE ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-01-20	
61/2024	18.12.2024	CRLA-926/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-12-16	
62/2024	18.12.2024	CRLMC-3191/2024	P. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-16	
63/2024	18.12.2024	CRLMC-3930/2024	A. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
65/2024	18.12.2024	CRLMC-4354/2024	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
66/2024	18.12.2024	CRLMC-4503/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
68/2024	18.12.2024	CRLMC-4554/2024	J. LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
69/2024	18.12.2024	CRLMC-4572/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	

70/2024	18.12.2024	CRLMC-4578/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
71/2024	18.12.2024	CRLMC-4604/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
73/2024	18.12.2024	WP (C) - 30082/2024	J. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-17	WRIT BRANCH-
74/2024	18.12.2024	WP (C) - 31293/2024	SARADA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-12	WRIT BRANCH-
76/2024	18.12.2024	WP (C) - 29416/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	
78/2024	18.12.2024	WP (C) - 30136/2024	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-
79/2024	18.12.2024	WP (C) - 25811/2024	S. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	
81/2024	18.12.2024	CRLMC-4607/2024	R. K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	
82/2024	18.12.2024	CRLMC-4632/2024	P. DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
84/2024	18.12.2024	CRLMC-4640/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
85/2024	18.12.2024	CRLMC-4689/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
86/2024	18.12.2024	CRLMC-4691/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	
88/2024	18.12.2024	CMP-1133/2024	BUDHIMANTA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-12-13	
89/2024	18.12.2024	CRLA-848/2024	S. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	
90/2024	18.12.2024	CRLMC-4646/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
91/2024	18.12.2024	CRLMC-4636/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
93/2024	18.12.2024	CRLA-576/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	CRIMINA APPEAL
95/2024	18.12.2024	CRLA-617/2024	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	CRIMINA APPEAL

99/2024	18.12.2024	CRLA-802/2024	L. ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
00/2024	18.12.2024	CRLMP-1490/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
01/2024	18.12.2024	CRLMC-4618/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
06/2024	18.12.2024	CRLMC-4579/2024	SRITAM KUMAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
07/2024	18.12.2024	CRLMC-4574/2024	SRITAM KUMAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
09/2024	18.12.2024	WP (C) - 31423/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
10/2024	18.12.2024	WP (C) - 26483/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
11/2024	18.12.2024	WP (C) - 29158/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
12/2024	18.12.2024	WP (C) - 26483/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
13/2024	18.12.2024	WP (C) - 26483/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
14/2024	18.12.2024	WP (C) - 26483/2024	G. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
15/2024	18.12.2024	WP (C) - 29347/2024	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
16/2024	18.12.2024	CRLMC-4660/2024	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13 Judgement Dtd. 2024-12-13,	
17/2024	18.12.2024	WP (C) - 26450/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
18/2024	18.12.2024	WP (C) - 26432/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
19/2024	18.12.2024	CRLMC-4695/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
20/2024	18.12.2024	WP (C) - 31136/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	WRIT BRANCH-
21/2024	18.12.2024	WP (C) - 28556/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	

23/2024	18.12.2024	WP (C) - 26677/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
24/2024	18.12.2024	ABLAPL- 10076/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
25/2024	18.12.2024	CRLMC- 4676/2024	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	
26/2024	18.12.2024	BLAPL- 10021/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
27/2024	18.12.2024	ABLAPL- 13989/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	
28/2024	18.12.2024	WP (C) - 26432/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
29/2024	18.12.2024	WP (C) - 26560/2024	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
30/2024	18.12.2024	BLAPL- 12522/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
32/2024	18.12.2024	CRLMC- 3953/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
33/2024	18.12.2024	CRLMC- 4284/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	
35/2024	18.12.2024	CRLMC- 4429/2024	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	
36/2024	18.12.2024	CRLMP- 1670/2024	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
39/2024	18.12.2024	CRLMP- 1673/2024	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
40/2024	18.12.2024	CRLMP- 1675/2024	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
41/2024	18.12.2024	CRLMP- 1684/2024	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
42/2024	18.12.2024	CRLMP- 1687/2024	BISWA BHUSAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-12-16	
43/2024	18.12.2024	BLAPL- 13386/2023	R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	BAIL-1
44/2024	18.12.2024	CRLMP- 1691/2024	MANAS RANJAN BADAJENA	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
45/2024	18.12.2024	RSA- 12/2011	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	SECOND APPEAL
46/2024	18.12.2024	CRLMP- 1692/2024	MANAS RANJAN BADAJENA	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
47/2024	18.12.2024	CRLMP- 1694/2024	MIHIR KANTA RATH	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
48/2024	18.12.2024	CRLMP- 1696/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
49/2024	18.12.2024	WP (C) - 11659/2013	B.K.MAHARANA	C.O.	COURT NO. 12	Judgement Dtd. 2024-12-13	WRIT BRANCH-
50/2024	18.12.2024	CRLMP- 1697/2024	P. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	

51/2024	18.12.2024	ABLAPL-12039/2023	D.P.DASH	C.O.	COURT NO. 12	Order Dtd. 2023-10-18	BAIL-2
52/2024	18.12.2024	CRLMP-1699/2024	B. D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
53/2024	18.12.2024	ABLAPL-14155/2024	PRADIPTA BEURA	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
54/2024	18.12.2024	BLAPL-12530/2024	B B ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	BAIL-1
56/2024	18.12.2024	WP (C) - 41277/2021	S NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	WRIT BRANCH-
57/2024	18.12.2024	CRLMP-1704/2024	KUNJA SUNDAR DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
58/2024	18.12.2024	WP (C) - 31259/2024	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	WRIT BRANCH-
59/2024	18.12.2024	CRLMP-1707/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
60/2024	18.12.2024	WP (C) - 24187/2024	YASHABANTA DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	
61/2024	18.12.2024	WP (C) - 29431/2024	B K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	
62/2024	18.12.2024	CRLMP-1709/2024	ABINASH SUNDARAY	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
63/2024	18.12.2024	BLAPL-12098/2024	SUJIT KUMAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-06	BAIL-2
64/2024	18.12.2024	BLAPL-7175/2024	PK MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
65/2024	18.12.2024	CRLMP-1714/2024	BISHNUPRIYA PANI	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
66/2024	18.12.2024	BLAPL-8023/2024	S BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-13	
67/2024	18.12.2024	WP (C) - 31174/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH-
68/2024	18.12.2024	BLAPL-9891/2024	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
69/2024	18.12.2024	CRLMP-1490/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
70/2024	18.12.2024	WP (C) - 31048/2024	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISI BENCH-3
71/2024	18.12.2024	BLAPL-9891/2024	R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	

72/2024	18.12.2024	BLAPL-9893/2024	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
73/2024	18.12.2024	ITA-83/2022	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	CIVIL REVISIO
74/2024	18.12.2024	ITA-83/2022	J C BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	CIVIL REVISIO
75/2024	18.12.2024	BLAPL-10004/2024	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
76/2024	18.12.2024	WP (C) - 1863/2015	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISI BENCH-2
77/2024	18.12.2024	WP (C) - 30592/2024	D D MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	WRIT BRANCH-
78/2024	18.12.2024	BLAPL-10705/2024	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
79/2024	18.12.2024	BLAPL-10828/2024	IC SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
80/2024	18.12.2024	BLAPL-10926/2024	MN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
81/2024	18.12.2024	BLAPL-11003/2024	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
82/2024	18.12.2024	WP (C) - 18064/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-12-12	
83/2024	18.12.2024	BLAPL-11011/2024	A SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
84/2024	18.12.2024	WP (C) - 31527/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH-
85/2024	18.12.2024	BLAPL-11149/2024	A PATI	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
86/2024	18.12.2024	BLAPL-11592/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
87/2024	18.12.2024	WP (C) - 30977/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
88/2024	18.12.2024	BLAPL-12362/2024	P DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
90/2024	18.12.2024	BLAPL-12521/2024	DP DASH	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
91/2024	18.12.2024	BLAPL-12527/2024	TR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
93/2024	18.12.2024	BLAPL-12528/2024	TR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	BAIL-1
94/2024	18.12.2024	WP (C) - 29175/2024	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	

96/2024	18.12.2024	BLAPL-12529/2024	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
97/2024	18.12.2024	WP (C) - 30588/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	WRIT BRANCH-
98/2024	18.12.2024	BLAPL-12536/2024	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	BAIL-2
00/2024	18.12.2024	BLAPL-10980/2024	G SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	BAIL-2
01/2024	18.12.2024	BLAPL-11488/2024	PK ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	BAIL-1
03/2024	18.12.2024	BLAPL-11489/2024	PK ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
05/2024	18.12.2024	BLAPL-11491/2024	PK ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
06/2024	18.12.2024	BLAPL-11493/2024	PK ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
12/2024	18.12.2024	WP (C) - 27751/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	
15/2024	18.12.2024	CONTC-2212/2021	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
16/2024	18.12.2024	CONTC-4003/2021	UDAYANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
17/2024	18.12.2024	CONTC-2119/2021	M/S GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
19/2024	18.12.2024	CONTC-4793/2021	H JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
20/2024	18.12.2024	CONTC-4948/2021	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
21/2024	18.12.2024	CONTC-561/2021	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
23/2024	18.12.2024	CONTC-562/2021	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
24/2024	18.12.2024	CONTC-563/2021	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
25/2024	18.12.2024	CONTC-5101/2024	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	CONTEMP
27/2024	18.12.2024	CONTC-786/2024	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	
28/2024	18.12.2024	CONTC-989/2024	B K PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	
29/2024	18.12.2024	WP (C) - 30207/2024	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-16	WRIT BRANCH-
30/2024	18.12.2024	WP (C) - 29204/2024	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
32/2024	18.12.2024	CONTC-	S.MALLIK	C.O.	COURT NO.	Order Dtd. 2024-12-13	

		7388/2024			1		
33/2024	18.12.2024	CONTC-5987/2024	M. K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	
35/2024	18.12.2024	CONTC-5776/2024	K. C. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-10	
36/2024	18.12.2024	WP (C) - 27163/2024	U. K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-17	
38/2024	18.12.2024	WP (C) - 27163/2024	B. K. PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-17	
39/2024	18.12.2024	WP (C) - 28831/2024	P. K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-12	
41/2024	18.12.2024	WP (C) - 27840/2023	RABI SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-13	WRIT BRANCH-
44/2024	18.12.2024	WP (C) - 31585/2024	M. R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISI BENCH-1
49/2024	18.12.2024	WP (C) - 28413/2019	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2024-12-17	WRIT BRANCH (DIVISI BENCH-1
52/2024	18.12.2024	ABLAPL-14135/2024	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-16	BAIL-2
54/2024	18.12.2024	WP (C) - 20148/2024	S K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-03	
55/2024	18.12.2024	ABLAPL-14258/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-17	
57/2024	18.12.2024	ABLAPL-14262/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
59/2024	18.12.2024	ABLAPL-14264/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
61/2024	18.12.2024	ABLAPL-14261/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
62/2024	18.12.2024	ABLAPL-7757/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1
63/2024	18.12.2024	ABLAPL-13896/2024	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	BAIL-1
64/2024	18.12.2024	ABLAPL-14276/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
65/2024	18.12.2024	ABLAPL-14271/2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	

66/2024	18.12.2024	ABLAPL-14268/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
67/2024	18.12.2024	ABLAPL-14266/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
68/2024	18.12.2024	ABLAPL-14279/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
70/2024	18.12.2024	ABLAPL-14040/2024	S K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-2
72/2024	18.12.2024	WA-134/2017	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	WRIT APPEAL
74/2024	18.12.2024	WP (C) - 25850/2024	HEERA DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	
77/2024	18.12.2024	BLAPL-11006/2024	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2024-12-17	
79/2024	18.12.2024	ABLAPL-14237/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
80/2024	18.12.2024	ABLAPL-14246/2024	M S HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
81/2024	18.12.2024	ABLAPL-14139/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
82/2024	18.12.2024	ABLAPL-14142/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
84/2024	18.12.2024	ABLAPL-14148/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
85/2024	18.12.2024	ABLAPL-14133/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
86/2024	18.12.2024	ABLAPL-9947/2024	BN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
87/2024	18.12.2024	ABLAPL-14189/2024	SC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
88/2024	18.12.2024	ABLAPL-14259/2024	GR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
89/2024	18.12.2024	ABLAPL-9442/2024	DK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	BAIL-1
90/2024	18.12.2024	WP (C) - 7088/2022	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	WRIT BRANCH-
91/2024	18.12.2024	WP (C) - 31144/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-23	WRIT BRANCH-
92/2024	18.12.2024	WP (C) - 30443/2024	MANASI DAS	C.O.	COURT NO. 14	Order Dtd. 2024-12-17	WRIT BRANCH-
93/2024	18.12.2024	WP (C) - 29747/2024	A. K. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-12-16	

94/2024	18.12.2024	WP (C) - 31264/2024	K. C. PANDA	C.O.	COURT NO. 14	Order Dtd. 2024-12-16	
95/2024	18.12.2024	ABLAPL- 14247/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-12-16	
96/2024	18.12.2024	CRLMC- 4536/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 14	Order Dtd. 2024-12-16	
98/2024	18.12.2024	ABLAPL- 14242/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
99/2024	18.12.2024	ABLAPL- 14134/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
00/2024	18.12.2024	ABLAPL- 14267/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
01/2024	18.12.2024	ABLAPL- 14301/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
03/2024	18.12.2024	ABLAPL- 14256/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
04/2024	18.12.2024	ABLAPL- 14201/2024	ASUTOSH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
05/2024	18.12.2024	BLAPL- 12197/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
07/2024	18.12.2024	BLAPL- 12537/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
09/2024	18.12.2024	ABLAPL- 14257/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
11/2024	18.12.2024	ABLAPL- 7020/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
12/2024	18.12.2024	ABLAPL- 14218/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
13/2024	18.12.2024	ABLAPL- 14127/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
14/2024	18.12.2024	ABLAPL- 6867/2024	RK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
16/2024	18.12.2024	ABLAPL- 14278/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
18/2024	18.12.2024	ABLAPL- 6867/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1
19/2024	18.12.2024	ABLAPL- 8802/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-2
21/2024	18.12.2024	ABLAPL- 14206/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1

24/2024	18.12.2024	ABLAPL-12746/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
25/2024	18.12.2024	WP (C) - 33467/2023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-2)
27/2024	18.12.2024	ABLAPL-9936/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2
28/2024	18.12.2024	ABLAPL-9939/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1
29/2024	18.12.2024	ABLAPL-14370/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
31/2024	18.12.2024	ABLAPL-14344/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
41/2024	18.12.2024	WP (C) - 31359/2024	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2025-01-10	
42/2024	18.12.2024	WP (C) - 31718/2024	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-
43/2024	18.12.2024	WP (C) - 31657/2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-
44/2024	18.12.2024	WP (C) - 31516/2024	K.R.JENA	C.O.	COURT NO. 23	Order Dtd. 2025-02-04	
45/2024	18.12.2024	CRLMC-4692/2024	P. N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	
47/2024	18.12.2024	CRLMC-4619/2024	P. N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	
48/2024	18.12.2024	CRLMC-4451/2024	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	
72/2024	18.12.2024	ABLAPL-13749/2023	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-30	BAIL-2
73/2024	18.12.2024	ABLAPL-13448/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
74/2024	18.12.2024	ABLAPL-13459/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
75/2024	18.12.2024	ABLAPL-12906/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
77/2024	18.12.2024	ABLAPL-13492/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	
78/2024	18.12.2024	ABLAPL-10950/2024	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	

79/2024	18.12.2024	WP (C) - 28054/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-11-27	
80/2024	18.12.2024	WP (C) - 31439/2024	B. K. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH-
36/2024	18.12.2024	CRLMC- 4418/2023	RABI SHANKAR MISHRA	GENERAL		Order Dtd. 2024-11-25	CRIMINA MISC
37/2024	18.12.2024	CRLMC- 4418/2023	RABI SHANKAR MISHRA	GENERAL		Order Dtd. 2024-05-07	CRIMINA MISC
38/2024	18.12.2024	FAO- 641/2019	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-20	MISC. APPEAL SEC.
39/2024	18.12.2024	WP (C) - 9441/2021	PRATIMA NAYAK	GENERAL		Final Order	WRIT BRANCH-
42/2024	18.12.2024	MACA- 108/2018	TAPAN KUMAR SWAIN	GENERAL		Order Dtd. 2024-12-12	MISC. APPEAL SEC.
52/2024	18.12.2024	CRLMC- 3561/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-09-25	
64/2024	18.12.2024	OJC- 3936/2001	SACHIDANANDA PADHEE	GENERAL		Entire Brief	
98/2024	18.12.2024	CRLMP- 1285/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-29	
04/2024	18.12.2024	WP (C) - 27339/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-11	
05/2024	18.12.2024	WP (C) - 14033/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH (DIVISI BENCH-1
06/2024	18.12.2024	ABLAPL- 11461/2024	JAYADEV BHOI	GENERAL		Order Dtd. 2024-12-12	
10/2024	18.12.2024	WP (C) - 22740/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-
18/2024	18.12.2024	ABLAPL- 14209/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-16	BAIL-1
34/2024	18.12.2024	ABLAPL- 14161/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-12-16	
56/2024	18.12.2024	ABLAPL- 14196/2024	PRADEEP KUMAR DAS	GENERAL		Order Dtd. 2024-12-16	
57/2024	18.12.2024	ABLAPL- 14194/2024	MANORANJAN MUDULI	GENERAL		Order Dtd. 2024-12-16	
58/2024	18.12.2024	BLAPL- 12387/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-12-17	
59/2024	18.12.2024	FAO- 614/2020	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-03-14	MISC. APPEAL SEC.
60/2024	18.12.2024	BLAPL-	PRAMOD RANJAN	GENERAL		Order Dtd. 2024-12-17	BAIL-2

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61/2024	18.12.2024	ABLAPL-14321/2024	JAYADEV BHOI	GENERAL		Order Dtd. 2024-12-17	
62/2024	18.12.2024	ABLAPL-14275/2024	SAKUNTALA GIRI	GENERAL		Order Dtd. 2024-12-17	BAIL-1
63/2024	18.12.2024	WP (C) - 26384/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-30	
76/2024	18.12.2024	ABLAPL-11411/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-12-17	BAIL-2
45/2024	18.12.2024	MACA-1212/2024	HIRARAM BHOI	GENERAL		Petition	
47/2024	18.12.2024	MACA-1212/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
51/2024	18.12.2024	ABLAPL-14159/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-12-16	
87/2024	18.12.2024	WP (C) - 19660/2024	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2024-09-03	
55/2024	18.12.2024	ABLAPL-14448/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-12-18	
13/2024	18.12.2024	CRLMC-4616/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-12-16	
14/2024	18.12.2024	WP (C) - 22985/2021	BHABANI SANKAR PANDA	GENERAL		Petition	WRIT BRANCH-
18/2024	18.12.2024	WP (C) - 18364/2024	SOUMYASHREE MANDAL	GENERAL		Order Dtd. 2024-08-20	
22/2024	18.12.2024	WP (C) - 25652/2024	SOUMYASHREE MANDAL	GENERAL		Order Dtd. 2024-10-21	
26/2024	18.12.2024	WP (C) - 21319/2024	SOUMYASHREE MANDAL	GENERAL		Order Dtd. 2024-09-06	
31/2024	18.12.2024	WPC (OAC) - 3610/2013	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2023-02-20	OA Bran
34/2024	18.12.2024	FAO-641/2019	PRATIMA NAYAK	GENERAL		Entire Order	MISC. APPEAL SEC.
47/2024	18.12.2024	FAO-614/2020	PRATIMA NAYAK	GENERAL		Entire Order	MISC. APPEAL SEC.
50/2024	18.12.2024	CRLMC-4537/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-12-12	
53/2024	18.12.2024	ABLAPL-14365/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-17	

56/2024	18.12.2024	ABLAPL-14326/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-17	
70/2024	18.12.2024	OJC-13411/1997	PRASANTA KUMAR PATRI	GENERAL		Entire Brief	
64/2024	18.12.2024	WP (C) - 15275/2019	S.K.BISWAL	GENERAL		Petition With Annexures	WRIT BRANCH-
67/2024	18.12.2024	WP (C) - 15275/2019	K.BISWAL	GENERAL		Petition With Annexures	WRIT BRANCH-
72/2024	18.12.2024	CRLMC-3030/2022	S.K.NAYAK	GENERAL		Order Dtd. 2022-11-01	CRIMINA MISC
75/2024	18.12.2024	CRLMC-3029/2022	S.K.NAYAK	GENERAL		Order Dtd. 9999-12-31	CRIMINA MISC
77/2024	18.12.2024	CMP-1740/2016	S.B.UDGATA	GENERAL		Annexure	
80/2024	18.12.2024	CRLMC-4264/2024	M.M.NAYAK	GENERAL		Order Dtd. 9999-12-31	
83/2024	18.12.2024	BLAPL-8458/2024	J.PRADHAN	GENERAL		Order Dtd. 2024-12-10	BAIL-1
92/2024	18.12.2024	WP (C) - 25256/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-08	
94/2024	18.12.2024	WP (C) - 25247/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-08	
96/2024	18.12.2024	WP (C) - 25169/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-08	WRIT BRANCH (DIVISI BENCH-2
97/2024	18.12.2024	WP (C) - 25107/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-07	
98/2024	18.12.2024	WP (C) - 25111/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-07	
02/2024	18.12.2024	WP (C) - 25114/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-07	
03/2024	18.12.2024	WP (C) - 25115/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-10-08	
04/2024	18.12.2024	WP (C) - 23410/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-09-24	
05/2024	18.12.2024	WP (C) - 21842/2023	T.BAG	GENERAL		Order Dtd. 2024-01-05 Counter, Rejoinder, Petition With Annexures,	WRIT BRANCH-
08/2024	18.12.2024	WP (C) - 28605/2011	S.K.SAHU	GENERAL		Order Dtd. 2022-04-20	WRIT BRANCH (DIVISI BENCH)
22/2024	18.12.2024	MATA-261/2024	M/S.ASHOK KU. SARANGI, P.SARANGI,	GENERAL		Order Dtd. 2024-11-21 Decree,	FIRST APPEAL

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31/2024	18.12.2024	ABLAPL-18061/2017	K.C.TRIPATHY	GENERAL		Order Dtd. 2017-11-24	
34/2024	18.12.2024	CRLREV-252/2017	R.SAMAL	GENERAL		Order Dtd. 2024-12-14	CRIMINA REVISIO
37/2024	18.12.2024	ABLAPL-13610/2024	B.L.MOHANTY	GENERAL		Order Dtd. 2024-12-04	BAIL-1
38/2024	18.12.2024	CRLMC-4226/2024	N.SAHOO	GENERAL		Order Dtd. 2024-12-12	
89/2024	18.12.2024	ABLAPL-14263/2024	M.K.PANI	GENERAL		Order Dtd. 2024-12-17	
92/2024	18.12.2024	WP (C) - 1402/2024	D.K.PANDA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
95/2024	18.12.2024	WP (C) - 1433/2024	D.K.PANDA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
99/2024	18.12.2024	WP (C) - 941/2024	D.K.PANDA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
02/2024	18.12.2024	WP (C) - 1445/2024	D.K.PANDA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
04/2024	18.12.2024	WP (C) - 284/2024	S.K.RATH	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
07/2024	18.12.2024	WP (C) - 276/2024	D.K.PANDA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
08/2024	18.12.2024	WP (C) - 26502/2013	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
09/2024	18.12.2024	WP (C) - 17154/2014	S.DAS	GENERAL		Entire OrderPetition With Annexures,	WRIT BRANCH-
10/2024	18.12.2024	WP (C) - 27383/2017	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
11/2024	18.12.2024	WP (C) - 1096/2015	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
37/2024	18.12.2024	WP (C) - 1095/2015	S.DAS	GENERAL		Petition With Annexures	
40/2024	18.12.2024	WP (C) - 17153/2014	S.DAS	GENERAL		Petition With Annexures	WRIT BRANCH-
42/2024	18.12.2024	WP (C) - 1962/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
43/2024	18.12.2024	WP (C) - 1036/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
45/2024	18.12.2024	WP (C) - 1048/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
46/2024	18.12.2024	WP (C) - 36838/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
48/2024	18.12.2024	WP (C) -	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT

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51/2024	18.12.2024	WP (C) - 24932/2024	PRAKASH CHANDRA DASH	GENERAL		Order Dtd. 2024-10-23	
58/2024	18.12.2024	ABLAPL- 6207/2017	N.SAHOO	GENERAL		Order Dtd. 2017-07-06	
60/2024	18.12.2024	ABLAPL- 1393/2024	N.SAHOO	GENERAL		Order Dtd. 2024-07-29	BAIL-1
69/2024	18.12.2024	WP (C) - 38592/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
71/2024	18.12.2024	WP (C) - 36839/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
73/2024	18.12.2024	WP (C) - 27266/2024	R.K.SAHOO	GENERAL		Order Dtd. 2024-12-17	
75/2024	18.12.2024	CONTC- 364/2019	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
76/2024	18.12.2024	WP (C) - 9877/2007	J.K.TRIPATHY	GENERAL		Order Dtd. 2008-07-15	
78/2024	18.12.2024	CONTC- 421/2019	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
83/2024	18.12.2024	CONTC- 363/2019	S.DAS	GENERAL		Entire OrderPetition With Annexures,	
97/2024	18.12.2024	BLAPL- 11639/2024	M.K.PANI	GENERAL		Order Dtd. 2024-12-17	BAIL-1
02/2024	18.12.2024	SA- 410/2000	B.N.SWAIN	GENERAL		Order Dtd. 2008-03-12	
06/2024	18.12.2024	WP (C) - 25619/2014	B.N.SWAIN	GENERAL		Order Dtd. 2024-12-11	WRIT BRANCH-
08/2024	18.12.2024	RSA- 227/2017	A.SWAIN	GENERAL		Order Dtd. 2024-12-12	SECOND APPEAL
10/2024	18.12.2024	WP (C) - 21807/2017	A.K.NAYAK	GENERAL		Order Dtd. 2024-12-02	WRIT BRANCH-
15/2024	18.12.2024	JCRLA- 39/2023	R.ROUT	GENERAL		Order Dtd. 2024-11-20	CRIMINA APPEAL
17/2024	18.12.2024	FAO- 302/2024	S.NAYAK	GENERAL		Entire Order	MISC. APPEAL SEC.
20/2024	18.12.2024	JCRLA- 26/2012	M.D.BISWAL	GENERAL		Order Dtd. 2023-10-03	CRIMINA APPEAL
22/2024	18.12.2024	ABLAPL- 9589/2024	K.K.NATH	GENERAL		Order Dtd. 2024-09-06	
23/2024	18.12.2024	CRLMC- 4574/2024	L.ACHARI	GENERAL		Order Dtd. 2024-12-13	
26/2024	18.12.2024	WP (C) - 38485/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-

30/2024	18.12.2024	WP (C) - 12960/2012	M.D.BISWAL	GENERAL		Entire Order	WRIT BRANCH-
32/2024	18.12.2024	CRLMC-4579/2024	L.ACHARI	GENERAL		Order Dtd. 2024-12-13	
33/2024	18.12.2024	WP (C) - 1924/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
34/2024	18.12.2024	WP (C) - 1932/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
35/2024	18.12.2024	WP (C) - 39754/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
36/2024	18.12.2024	WP (C) - 37650/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
37/2024	18.12.2024	WP (C) - 6575/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
38/2024	18.12.2024	WP (C) - 21738/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
39/2024	18.12.2024	WP (C) - 36818/2021	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
40/2024	18.12.2024	BLAPL-5514/2020	B KARNA	GENERAL		Order Dtd. 2021-03-25	BAIL-1
46/2024	18.12.2024	BLAPL-8449/2024	S. CHOUDHURY	GENERAL		Order Dtd. 2024-12-13	
49/2024	18.12.2024	RVWPET-168/2015	S.CHOUDHARY	GENERAL		Order Dtd. 2017-10-23	
50/2024	18.12.2024	WP (C) - 1967/2022	D.K.MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-
51/2024	18.12.2024	ABLAPL-14713/2023	B.KARMI	GENERAL		Order Dtd. 2024-01-25	BAIL-2
52/2024	18.12.2024	SA-176/1996	P.K.JENA	GENERAL		Judgement Dtd. 2025-01-07	SECOND APPEAL
53/2024	18.12.2024	LAA-7/2020	P.K.MISHRA	GENERAL		Judgement Dtd. 2024-09-19	FIRST APPEAL
54/2024	18.12.2024	LAA-6/2020	P.K.MISHRA	GENERAL		Judgement Dtd. 2024-09-26	FIRST APPEAL
55/2024	18.12.2024	CONTC-4619/2022	H.K.PATRA	GENERAL		Order Dtd. 2024-10-04Affidavit,	CONTEMP
56/2024	18.12.2024	WP (C) - 1651/2006	S CHOUDHURY	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH-
57/2024	18.12.2024	BLAPL-8816/2024	H.K.PATRA	GENERAL		Order Dtd. 2024-12-05	BAIL-1
58/2024	18.12.2024	BLAPL-11875/2024	H.K.PATRA	GENERAL		Order Dtd. 2024-12-05	
59/2024	18.12.2024	WP (C) -	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	

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60/2024	18.12.2024	WP (C) - 31115/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-
61/2024	18.12.2024	WP (C) - 31107/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	
62/2024	18.12.2024	WP (C) - 31097/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-
63/2024	18.12.2024	WP (C) - 31074/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-
64/2024	18.12.2024	WP (C) - 31077/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	
65/2024	18.12.2024	WP (C) - 31509/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH (DIVISI BENCH-1
66/2024	18.12.2024	WP (C) - 31101/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-
67/2024	18.12.2024	WP (C) - 31098/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2024-12-16	
68/2024	18.12.2024	WP (C) - 16180/2024	M.BEHERA	GENERAL		Order Dtd. 2024-12-07	WRIT BRANCH-
69/2024	18.12.2024	WPC (OAC) - 145/2019	M.R.BARIK	GENERAL		Order Dtd. 2024-12-10	OA Bran
71/2024	18.12.2024	BLAPL- 425/2012	J.PRADHAN	GENERAL		Order Dtd. 2012-01-24	
76/2024	18.12.2024	WP (C) - 9213/2012	J.KAMILA	GENERAL		Petition With Annexures	WRIT BRANCH-

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